

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 24.02.2022) :-

1. Total nos. of transactions	:-	2276
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2228
3. Total nos. of requests pending	:-	48

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections :- 39

1. WPC – 5931/2014 VIDE
2. BA-9331/2021
3. WPC-387/2012
4. WPC-502/2017
5. Cr. REV-1220/2019 BEING ISSUED
6. WPC-4444/2013 BEING ISSUED
7. MA-196/2015 BEING ISSUED
8. MA-217/2013 BEING ISSUED
9. CONT C-244/2021
10. LPA 456/2015
11. WPC-1400/2017
12. WPC-2245/2020
13. WPC-7096/2017 BEING ISSUED
14. ABA-888/2022
15. BA-853/2022
16. WPC-1729/2020 BEING ISSUED
17. BA-7351/2020
18. WPC-141/2015 BEING ISSUED
19. Cr. MP-2333/2021
20. ABA-9104/2021
21. ABA-604/2022 VIDE
22. WPC-136/2021 BEING ISSUED
23. WPC-1116/2021 BEING ISSUED
24. WPC-6253/2019 BEING ISSUED
25. Cr. MP-1572/2017
26. WPC-2796/2012
27. ABA-732/2022
28. ABA-8917/2021
29. Cr. REV-1052/2014

30. Cr. MP 2488/2019
31. WPC-2424/2021
32. WPC-5662/2019
33. WPC-1774/2021
34. ABA-672/2022
35. WPC-4933/2017
36. Cr. MP-1809/2018
37. WPC-1390/2021
38. WPC-2398/2021
39. ABA-157/2021

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

09

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
 - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
 - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
 - d. In order dated 09.05.2018 one extra sheet is added.
- H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

1) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

1000]a
24/02/22 .